Licences for new industries in Mysore State

Written Answers

2558. SHRI K. LAKKAPPA: SHRI SURENDRANATH DWIVEDY: SHRI SRINIBAS MISRA:

Wiil the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of new licences sanctioned for starting new industries in the Mysore State during the year 1968; and
- (b) the nature of these licences and the names of the industries for which those licences have been issued?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b) Four licences have been issued for the establishment of New Industrial Undertakings, in Mysore State, during the year 1968. Two of these license are for the manufacture of wheat products and the remaining two are for the manufacture of sugar.

Expenditure incurred on advertisement by Hindustan Steel Ltd.

- 2559 SHRI YAJNA DATT SHARMA: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that thousands of rupees have been spent by the Hindustan Steel Ltd., in giving its advertisements in a booklet published by the Raipur Congress Committee on the occasion of the Chhatisgarh Congress Political Conference which was inaugurated by the Hone Minister during this year:
- (b) if so, the exact amount spent and the purpose of giving such advertisements;
 and
- (c) the criteria adopted by his Ministry and the public undertakings under his Ministry in giving advertisements to the newspapers?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEBRING (SHRI K. C. PANT): (a) and (b). On the occasion of the presentation of the Wire Rod Mill, Bhilai

Steel Plant gave advertisements to local periodicals and also to the booklet published by Raipur Congress Committee. A bill for Rs. 2,000 has been received by Bhilai Steel Plant from the Committee and it is under scrutiny. The purpose of the advertisement was to highlight the importance of the Wire Rod Mill.

c) While giving advertisements, factors such as circulation of the paper, the matter to be advertised, and people to whom it should reach are kept in view.

Recognition of Railways Unions

- 2561. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that after withdrawing the recognition of the All India Railwayman's Federation in the wake of token strike on the 19th September, 1968, some new Unions have been recognised;
- (b) if so, the names thereof and the membership of each of them;
- (c) whether some recognised old unions and central organisations are also working amongst Railway workers and employees; and
- (d) if so, the names and the membership thereof?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH: (a) No, Sir.

- (b) Does not arise.
- (c) Yes, Sir.
- (d) (i) Central Organisation ---

National Federation of Indian Railwaymen The Federation as such does not have a separate membership but is an affiliating organisation of zonal unions?

(ii) Zonal Unions

Name 1	Membership as on	
	31-12-1967 2	
(a) Central Railway Maz- door Sangh	55,372	
(b) Fastern Railwaymen's Congress	60,025	
(c) Uttariya Railway Maz- door Union	22,538	

)

1	2
(d) N. E. Railway em- ployees Union (PRKS)	34,223
(e) N. F. Railway Employees Un:on	39,673
(f) Southern Railwa Em- ployees Sangh	45,000
	(approx.
(g) South Central Railway Employees Sangh	33,790
(h) South Eastern Railway- men's Congress	41,807
(i) Western Railway Maz- door Sangh	46,000
(j) National Railway Maz- door Union	60 596
(k) South Central Railway Mazdoor Union	27,125
(I) Western Railway Em- ployees Union	59,000

Weltten Answers

Note—While items (a) to (i) are affiliates to National Federation of Indian Railwaymen, j, k and l are not their affiliates.

सामाजिक संस्थाओं को प्रमुदान

- 2562. भी नायूराम प्रहिरवार : क्या विश्व तथा समाज करूयाएं। मन्त्री यह बनाने की क्रूपा करेंगे कि :
- (क) वर्ष 1968-69 में केन्द्रीय सरकार ने सामाजिक संस्थाओं के लिये कितनी धनराशि की व्यवस्था की श्रीर उन सामाजिक संस्थाओं के नाम क्या हैं; भीर
- (स) क्या पिछले वर्ष में इन संस्थाओं को दिए गए धनुदानों का हिसाब नियमों के धनु-सार रखा गया है?

विधि मन्त्रालय तथा समाख कत्यारा विभाव में राज्य मंत्री [डा० (श्रीमती) कूलरेख गुह]: (क) वर्ष 1968-69 में सामाजिक संस्थाओं को सहायता देने के लिए समाज कत्यारा विभाग के बजट प्राक्कलनों में 221. 17 लाख उपये की व्यवस्था की वर्ष है। साभ पाने वाली संस्थाओं की कुल संस्था 3, 800 है। इन संस्थाओं के नाम देने में जो समय लगेगा, वह प्राप्त होने वाले पिर्यामों के समनुत्य नहीं होगा।

(ल) इने अनुदानों का हिसाब साधारणतया संतोषजनक स्थिति में रहा जाता है।

प्रामों में उद्योगों की स्थापना

2563. श्रो नाषुराय श्रहिरवार : क्या श्रीश्रोगिक विकास, श्रांतरिक व्यापार तथा समवाय-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पिछली तीन पंचवर्षीय योजनाओं में बड़े उद्योगों की स्थापना पर ग्रधिक बल दिया गया था जिसके फलस्वरूप केवल बड़े-बड़े नगरों में उद्योगों की स्थापना हुई ग्रीर ग्रामीगा क्षेत्रों की उपेक्षा की गई थी।
- (ल) यदि हाँ, तो क्या सरकार का विचार चौथी योजना ग्रविध में ग्रामों में उद्योगों की स्थापना पर ग्राधिक बल देने का है; ग्रौर
- (ग) यदि हां, तो उसकी रूप रेखा क्या है?

घौद्योगिक विकात, धांतरिक व्यापार तवा समवाय कार्य मन्त्री (धोककारहीन धली बहुनद): (क) प्रायोजन के प्राटुर्भाव के समय से ही ग्रामीए। अंदों में खादी तथा ग्रामीए। उद्योग, हथ-करघा, रेशम के कीड़े पालन, हस्त्रशिख कला, नारियल के रेके तथा लच्च उद्योगों के विकास कार्यक्रम द्वारा ग्रामीए। क्षेत्रों में उद्योगों की स्थापना के उत्साही प्रयास किए जा रहे हैं। तृतीय पंचवर्षीय योजना की भ्रविध में केन्द्र सरकार द्वारा ग्रामीए। उद्योग परियोजनाचों का एक कार्यक्रम देश के 49 चुने हुए क्षेत्रों में भ्रारम्भ किया गया था।

- (स) इन कार्यक्रमों को चतुर्य पंचवर्षीय योजना प्रविष में जारी रखने का प्रस्ताब है।
- (ग) चतुर्व पंचवर्षीय योजना में सम्मिन्स किए जाने वाले कार्यक्रमीं तथा यीजनाओं पर प्रश्नी प्रन्तिम निर्म्युय लिंबा जाना है।